

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4027  
ANSWERED ON:20.04.2010  
ILLEGAL SUPPLY OF ARMS  
Bhagat Shri Sudarshan

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the recovery of cache of arms have been reported from different parts of the country;
- (b) if so, the details of such cases reported during the last three years and the current year, State-wise;
- (c) whether the Government is aware that consignment of such arms are being smuggled into India through the bordering countries; and
- (d) the steps taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): As per available reports, arms are being smuggled from across the borders and from one State to another within the country by militants/ terrorists/ anti-national elements including those active in J&K and the North East. As per available information, details of illegal weapons seized during the year 2007 to 2010 (upto March) is given in Annexure.

The Government of India has taken the following steps to check anti-national activities and un-authorized/ illegal movement of arms:-

- i) The State and UT Governments have been urged to make sustained and continued efforts to unearth illegal weapons/ arms.
- ii) Effective domination of the borders by carrying out round the clock surveillance and patrolling (on foot, by boats and vehicle), laying nakas (border ambushes) and by deploying observation posts all along with international border.
- iii) Erection of fencing along the international border and flood lighting of the border to enhance the observation during night.
- iv) Construction of border roads to facilitate border patrolling and speedy interception of infiltrators.
- v) Introduction of modern and hi-tech surveillance equipments to detect crossing at night and during bad weather.
- vi) Upgradation of intelligence network and coordination meetings among para-military forces which are held at functional and directional level. In this context, coordination is also being maintained between Central Para-Military Forces, Army and State Police.
- vii) Conduct of special operations, along the borders.
- viii) Setting up of improvised fence breach alarm system at susceptible locations.
- ix) Random checking of persons and vehicles crossing the border on the basis of specific intelligence.